

श्री हुकम चन्द कश्यप : सभी दलों को आपने बुलाया है। हम को नहीं बुलाया है। हमारी पार्टी में से किसी को तो आप बुलाते। हम कब से खड़े हो रहे हैं।

अध्यक्ष महोदय : अब आप बैठ जाइये।

श्री श्रीकार लाल बेरवा : हमें भी मगड़ा करना पड़ेगा।

Committees' inability to take fuller advantage of the scheme and anti-pathly to the use of wheel barrows/hand carts on the part of scavengers.

(c) The scheme is being popularised through tactful handling of scavengers by public health officials and propaganda by non-official organisations etc.

Jodhpur Commercial Bank

*1404. **Shri U. M. Trivedi:** Will the Minister of Finance be pleased to state:

(a) the present position regarding the assets of the Jodhpur Commercial Bank after 12th September, 1961 when it was closed by the order of Government;

(b) whether any share-holders have been paid any dividend or the value of shares confiscated; and

(c) the provisions of the law under which action was taken?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): (a) and (b). After paying the depositors in full, the Central Bank of India, as the transferee institution, has declared a dividend of 55 per cent in respect of the paid-up capital of Rs. 50 lakhs, which is due to be returned to the shareholders of the Jodhpur Commercial Bank. Against the sum of Rs. 22.50 lakhs, which is still due to the shareholders, the advances which are bad or doubtful of recovery amount to Rs. 24.14 lakhs and the value of the other assets in the collection account is about Rs. 1.62 lakhs. Further payments to the shareholders will depend on the extent to which the advances can be realised.

(c) The bank was amalgamated with the Central Bank of India under the provisions of sub-section (7) of Section 45 of the Banking Regulation Act, 1949.

WRITTEN ANSWERS TO QUESTIONS

Welfare of Scheduled Castes and Scheduled Tribes in Punjab

*1398. **Shri Ram Sewak Yadav:**
Shri Bagri:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that achievement target for the welfare of Scheduled Castes and Scheduled Tribes remained behind schedule in Punjab during 1965-66;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to achieve the target?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) The year 1965-66 has ended only very recently and it is too early to know the targets actually achieved during that year. Before furnishing the information to the Central Government, the State Government have to collect necessary data from the various field agencies which involves considerable time. However, from the estimated figures available, it is expected that the proposed targets would be achieved in full in all the schemes except a minor anticipated shortfall in the scheme of wheel barrows/hand carts for Scheduled Castes.

(b) The shortfall in the scheme mentioned above, is due to Municipal